

- iv) Centre for Electronics Design and Technology (CEDT) has been set up jointly by the Department of Electronics and the Government of Maharashtra at Aurangabad. The estimated outlay of the project is Rs. 620 lakhs.
- v) Under STQC programme of Department of Electronics, Electronics Test and Development Centre (ETDC) has been set up jointly with the State Government. The estimated outlay of the project is Rs. 100 lakhs.

In addition to the above, the following three Centres have been set up at Pune as autonomous Societies under the control of the Department of Electronics:-

- Centre for Materials for Electronics Technology (C-MET);
- Centre for Development of Advanced Computing (C-DAC), AND
- Software Technology Park

[English]

Edible Oil Mills in Orissa

4878. SHRI GOPI NATH GAJAPATHI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have schemes to set up some edible oil mills in Orissa;

(b) if so, the details of the proposals received from the State Government.

(c) whether the Union Government have considered the same;

(d) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUD-DIN AHMED): (a) No, Sir.

(b) State Government of Orissa have made no proposal in this regard.

(c) and (d). Does not arise.

Leather Goods Industry in Orissa

4879. SHRI GOPI NATH GAJAPATHI: Will the PRIME MINISTER be pleased to state:

(a) whether there is great scope for the establishment of leather goods industry in Orissa,

(b) if so, the specific proposals received from the Government of Orissa for clearance by the Union Government; and

(c) the details of steps taken to clear such proposals?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) Yes, Sir.

(b) No specific proposal has been received from the Government of Orissa for clearance by the Union Government.

(c) Does not arise.

Alleged Irregularities in Purchase of Items Kendriya Bhandar

4880. SHRIRAJNATH SONKARSHASTRI: Will the PRIME MINISTER be pleased to state:

(a) whether serious irregularities are taking place in the purchase of higher quotation items against the lower quotation items and also use to purchase of more quantities